

a copy of the Memorandum of Understanding for the year 1991-92 between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources (Hindi and English versions). [Placed in Library. See No. LT-1656/92]

Annual Report and Review on the Working of National Thermal Power Corporation Ltd., New Delhi for 1990-91 and statement for delay in laying these papers etc.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table—

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1990-91.
 - (ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1657/92]

(3) A copy of the Memorandum of Understanding for the year 1991-92 between the National Hydroelectric Power Corporation Limited and the Department of Power, Ministry of

Power and Non-Conventional Energy Sources (Hindi and English versions). [Placed in Library. See No. LT- 1658/92]

Memorandum of Understanding for 1991-92 between Indian Telephone Industries Ltd and Department of Telecommunications, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table—

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Indian Telephone Industries Limited and the Department of Telecommunications, Government of India (Hindi and English versions). [Placed in Library. See No. LT- 1659/92]
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Teleprinters Limited and the Department of Telecommunications, Government of India (Hindi and English versions). [Placed in Library. See No. LT- 1660/92]

12.55 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of